

in Lok Sabha, thirty Members from among themselves to serve as Members of the Committee on Estimates for the term beginning on the 1st May, 1959 and ending on the 30th April, 1960 "

*The motion was adopted.*

**PUBLIC ACCOUNTS COMMITTEE**

**Shri Ranga (Tenal)** I beg to move

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha fifteen Members from among themselves to serve as Members of the Committee on Public Accounts for the term beginning on the 1st May 1959 and ending on the 30th April, 1960 "

**Mr. Speaker:** The question is

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha fifteen Members from among themselves to serve as Members of the Committee on Public Accounts for the term beginning on the 1st May 1959 and ending on the 30th April, 1960 "

*The motion was adopted*

**ASSOCIATION OF MEMBERS OF RAJYA SABHA WITH COMMITTEE ON PUBLIC ACCOUNTS**

**Shri Ranga:** I beg to move

"That this House recommends to Rajya Sabha that they do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1959 and ending on the 30th April, 1960 and to communicate to this House the names of the

Members so nominated by the Rajya Sabha "

**Mr. Speaker:** The question is

"That this House recommends to Rajya Sabha that they do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1959 and ending on the 30th April 1960 and to communicate to this House the names of the Members so nominated by the Rajya Sabha "

*The motion was adopted.*

12.26 hrs

**FINANCE BILL—contd**

**Mr. Speaker:** The House will now take up further consideration of the following motion moved by Shri Morari Desai on the 20th April 1959 namely

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1959-60 be taken into consideration "

**Shri Hem Raj** may kindly continue his speech He has already taken 18 minutes

**Shri Hem Raj (Kangra)** I am finishing within two minutes

अभ्यक्त महोदय मैं कल यह ज्ञान कर रहा था कि हिमाचल प्रदेश में पहले असेम्बली थी लेकिन गिर्जागनाइजेशन के बाद वहाँ की असेम्बली नाइ दी गई और वहाँ पर टैरीटोरियल कौंसिल बना दी गयी। आज वहाँ की हालत यह है कि टैरीटोरियल कौंसिल का काम जुदा चलता है और हिमाचल प्रदेश एडमिनिस्ट्रेशन का काम जुदा चल रहा है। इस तरह से वहाँ के एडमिनिस्ट्रेशन में खराबी पैदा हो गई है और एक्स्ट्राजाल बढ गये हैं। इन के साथ साथ वहाँ एक असन्तोष पाया जाना है। हिमाचल